

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.103/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Mohit Kumar Day-Vs-Italian Stores Pvt.Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Syamantak Banerjee *Asst.*
2. Subham Das *Asst.*

for petitioner

ORDER

Ld. Counsel for the petitioner is present. Managing Director of the company himself is present in the Court.

Petitioner is directed to serve copy of the petition on the opposite party and the respondent may file reply within 30 days from today with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days.

List the matter on 21/12/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)